OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS, DELHI

NOTICE

Subject:

Declaration of Results of Interview for the Engagement of Six Law Researchers for the Courts of District Judges (Commercial Courts), West District, Tis Hazari Courts, Delhi, on a Purely Short-Term Contractual Basis for a period of one year.

In exercise of the powers vested pursuant to the Guidelines for the Engagement of Law Researchers for District Judges (Commercial Courts) in Delhi, 2023, as promulgated by the Hon'ble High Court of Delhi, and following the financial sanction conveyed via letter No. F.6/1/2022-Judl./Suptlaw/1322 dated 05 July 2024, issued by the Government of the NCT of Delhi, the following six (6) candidates have been duly selected for the position of Law Researchers at the West District, Tis Hazari Courts, Delhi.

LIST OF SELECTED CANDIDATES

S.NO.	NAME OF APPLICANT	FATHER'S/ HUSBAND'S	STATUS
	(MR./MS.)	NAME (SHRI)	
1.	Gaurish Dwivedi	Narayan Das Dwivedi	SELECTED
2.	Sanchit Aggarwal	Jai Prakash Aggarwal	SELECTED
3.	Priyanshu Tawer	Rajesh Kumar	SELECTED
4.	Renu Dalal	Azad Singh Dalal	SELECTED
5.	Manav Bhartia	Manish Kumar Bhartia	SELECTED
6.	Kirti Anand Sharma	Naresh Kumar Sharma	SELECTED

Further, following 12 (Twelve) candidates are considered to be placed in waiting list:-

LIST OF CANDIDATES IN WAITING LIST

S.NO.	NAME OF APPLICANT (MR./MS.)	FATHER'S/ HUSBAND'S NAME (SHRI)	STATUS
1.	Deeksha Gupta	Rakesh Kr. Gupta	WAITING PANEL
2.	Gauri Khera	Sameer Khera	WAITING PANEL
3.	Kritika Rajiv Singh	Late K.R.P. Singh	WAITING PANEL
4.	Meghul Dixit	P.K. Dixit	WAITING PANEL

5.	Mohd. Malik Chauhan	Maharaj Chauhan	WAITING PANEL
6.	Mohit Girdhar	Raj Kumar Girdhar	WAITING PANEL
7.	Pratiksha Jain	Rajiv Jain	WAITING PANEL
8.	Sakshi Jain	Sanjay Kumar Jain	WAITING PANEL
9.	Kaushal Mehta	Raj Kumar Mehta	WAITING PANEL
10.	Bhumika Muchan	Brij Bhushan	WAITING PANEL
11.	Ritansha Lakshmi	Ramesh Kumar Thakur	WAITING PANEL
12.	Ritika Mehta	Surinder Pal	WAITING PANEL

All the six candidates who have been selected are hereby directed to report to the Branch In-charge, Administration Branch, West District, Room No. 107, First Floor, Tis Hazari Courts, Delhi, for the completion of requisite codal formalities latest by 26.10.2024 during office hours.

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(VINOD KUMAR)

Principal District & Sessions Judge (West)
Tis Hazari Courts, Delhi.

Dated 19 10 24

No. ____/S2912-32968 No. ____/Genl/West/Law Researcher/2024

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi

2. The Principal District & Sessions Judges (All Districts), Delhi / New Delhi.

3. The Principal Judge, Family Courts, West, Tis Hazari Courts, Delhi

- 4. The Hony. Secretary of Bar Association, Delhi High Court and all District Courts, Delhi/ New Delhi with the request to get affix the Notice on Notice Boards.
- 5. The Website Committee, Tis Hazari Courts to upload the same on the official website of this office.
- 6. The Sr. A.O./DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi
- 7. The A.O. (Judl.)/ branch Incharge, Administration Branch, Judicial Branch, West District, Tis Hazari Courts, Delhi.
- 8. The Branch Incharge(s), Care Taking Branch of all Districts with the directions to affix the Notice on Notice Boards of their respective district.
- 9. All the selected and waiting panel candidates, through Nazarat Branch, West, Tis Hazari Courts, Delhi.
- 10. P.S. to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.

(VINOD KUMAR)

Principal District & Sessions Judge (West)
Tis Hazari Courts, Delhi.